

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00179/2015 IN      Date of decision: 16.08.2016  
OA No.060/00120/2014 &  
MAs No.060/00825, 00980/16**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

MES No.359125 Desh Raj retired Pipe Fitter form Garrison Engineer, Basoli (J&K) and R/o Vishkarma Nagar Lamini, Pathankot, Distt. Pathankot.

**...APPLICANT**

**BY ADVOCATE:** Sh. G.S. Sathi, proxy for Sh. Jagdeep Jaswal.

**VERSUS**

1. Sh. R.K. Mathur, Secretary, Ministry of Defence, North Block, New Delhi.
2. Maj. Gen. Vijay K. Sikand, Engineer-in-Chief, E-in-C's Branch, Army Headquarters, Kashmir House, New Delhi.
3. Sh. DSL Narsimhan, EE, Garrison Engineer, Basoli (J&K).

**...RESPONDENTS**

**BY ADVOCATE:** Sh. Rakesh Verma, proxy for Sh. Sanjay Goyal.

**ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

**MA No.060/00825/2016**

The MA is allowed and annexed affidavit is taken on record alongwith Annexures C-1 and C-2 subject to all just exceptions.

**MA No.060/00980/2016**

The MA is allowed and annexed compliance affidavit is taken on record alongwith Annexures C-3 and C-4 subject to all just exceptions.

**CP No.060/00179/2015**

Counsel for the parties have stated that order of the Tribunal have ~~not~~ since been complied with. Accordingly, the instant Contempt Petition is dismissed as infructuous. Notices issued to respondents no.2 & 3 stand discharged.

**(JUSTICE L.N. MITTAL)  
MEMBER (J)**

**(RAJWANT SANDHU)  
MEMBER (A)**

**Place: Chandigarh.  
Dated: 16.08.2016.**

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